

ITEM NO.43

COURT NO.15

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CRIMINAL) NO. 399/2025

GITANJALI J. ANGMO & ANR.

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

[TO BE TAKEN UP AT 3:30 P.M.]

IA No. 275456/2025 - AMENDMENT OF THE PETITION, IA No. 250660/2025
- CLARIFICATION/DIRECTION

Date : 10-03-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) :

Mr. Kapil Sibal, Sr. Adv.
Mr. Vivek K. Tankha, Sr. Adv.
Mr. Sarvam Ritam Khare, AOR
Ms. Aparajita Jamwal, Adv.
Ms. Bahuli Sharma, Adv.
Mr. Nikhil Pahwa, Adv.
Mr. Varun K. Chopra, Adv.
Mr. Chaitanya Sharma, Adv.
Mr. Vipul Tiwari, Adv.
Mr. Inderdev Singh, Adv.
Ms. Shweta Chaurasia, Adv.
Mr. Kushagra Sharma, Adv.
Mr. Anuj Agarwal, Adv.
Mr. Akarsh Khare, Adv.
Ms. Susan Maria, Adv.
Ms. Akshata Satluri, Adv.
Ms. Anindyaa Priyadarshi, Adv.

For Respondent(s) :

Mr. Tushar Mehta, Solicitor General (Not present)
Mr. K M Nataraj, A.S.G.
Mr. Arkaj Kumar, Adv.

Mr. Aman Mehta, Adv.
Mr. Piyush Beriwal, Adv.
Mr. Akshay Amritanshu, AOR

Mr. Tushar Mehta, Solicitor General (Not present)
Mr. Shiv Mangal Sharma, A.A.G.
Mr. Padmesh Mishra, A.A.G.
Ms. Sonali Gaur, Adv.
Ms. Nidhi Jaswal, AOR

UPON hearing the counsel, the Court made the following
O R D E R

List on 17.03.2026 at 3.30 p.m.

(POOJA SHARMA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER (NSH)